| | | | | | Annexu | re-1 | | | | | | | |
|------------------------|-------------------|----------------------|---------------------------|---------------------|---------------------------|-----------------------|----------------------|--------------|--------------|--------------|---|---|--------------|
| | | | | | Rolta India | Limited | | | | | 100000000000000000000000000000000000000 | 10 - 10 - 10 - 10 - 10 - 10 - 10 - 10 - | |
| | | | | | Date of commencement | of CIRP: 19.01.2023 | | | | | | | |
| | | | | | ersion 5.0) drawn as on: | | | | | | | a destroyer | |
| (Earlier List | of Creditors (Ver | sion 4.0) drawn as o | on: 09.05.2023, List | of Creditors (Versi | on 3.0) drawn as on: 05. | 04.2023, List of Cred | litors (Version 2.0) | drawn as on: | 13.03.2023 8 | (Version 1.0 | 0) drawn as o | n: 09.02.202 | 3) |
| | | | | List of Secur | ed Financial Creditors be | longing to any Class | of Creditors | | | 1-20-0 | | | |
| | | | un recon | | | | | | | | | | (Amount in ₹ |
| SI.No Name of Creditor | Details of claim | received | Details of claim Admitted | | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if |
| | | | | | | | | | contingent | any mutual | claim not | claims | any |
| | Date of Receipt | Amount Claimed | Amount of Claim | Nature of Claim | Amount covered by | Amount covered | Whether related | % of voting | claims | dues, that | admitted | under | |
| | | | admitted | | security interest | by guarantee | party? | share in | | may be set- | | verification | |
| | | | | | | | | CoC | | off | | | |
| | | | | | NOT APPL | ICABLE | | | | | | | |
| Total | | ₹ - | ₹ - | | ₹ - | ₹ - | | | ₹ - | ₹ - | ₹ - | ₹ - | |



